

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 07th February, 2022

No. HC.XXXVII-28/2021/57/R.Cell ##### The following employees of the Principal Seat of the Gauhati High Court, who are eligible for consideration for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in the Limited Departmental Competitive Examination (LDCE) schedule to be held on **19.02.2022** (Saturday) from 10.30 AM onwards in the **1st Floor, newly renovated Civil Appeal (Second Appeal) Section, Old Building, Gauhati High Court.**

Sl. No	Name of the Staff	Designation	Section
1	Sri Biswanath Sarkar	Fax Operator	Protocol
2	Sri Bharat Chandra Das	Record Assistant	Despatch
3	Sri Ram Jee Ray	Court Attendant	Attached with Court Officer No. 1
4	Sri Mainul Haque	Court Attendant	Accounts
5	Sri Damayanti Daimary	Court Attendant	Attached with Asstt. Reg (Judl-IV)
6	Sri Dibakar Deka	Usher	Attached in the Court of Justice Suman Shyam (Court No. 5)
7	Sri Chandan Seal	Court Attendant	Civil Appeal (FA)
8	Sri Rabindra Boro	Court Attendant	In the Bungalow of Justice N. Kotiswar Singh
9	Sri Ajay Kumar Rai	Usher	Attached with Registrar (Establishment)
10	Smti Rinku Rudra	Court Attendant	Civil Rule (Pending)

(Above list is nct as per seniority)

The LDCE (i.e. Written Examination and Skill Test on Computer) will be conducted as per the scheme issued vide this Registry's notification No. HC.V-

71/2013/435/Estt dated 14.06.2016. All the candidates are directed to report at the venue by 10.00 AM positively on that day.

By order,

[Handwritten Signature]
7/2/2022

REGISTRAR (ADMINISTRATION)

Memo No. HC.XXXVII-28/2021/57A/R.Cell

Dated 07.02.2022

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.
5. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
6. The Deputy Registrar,....., Gauhati High Court, Guwahati.
7. The Assistant Registrar,....., Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "Notification dated 07.02.2022 regarding schedule of the LDCE in connection with promotion to the post of Judicial Assistant from the Non-Ministerial Grade-III and Grade-IV staff in the Principal Seat of the Gauhati High Court".
11. Sri Bikash Kumar Sarma, Programmer, Gauhati High Court, Guwahati with a direction to make necessary arrangement for the Skill Test.
12. The AOJ,....., Gauhati High Court, Guwahati.
13. The Court Officer-I/II, Gauhati High Court, Guwahati.
14. The persons concerned.
15. The Gauhati High Court Notice Board (Old Block/New Block).
16. The Order file.

[Handwritten Signature]
7/2/2022

REGISTRAR (ADMINISTRATION)